

Setting up of Public Call Offices in Pali District

644. SHRI GUMAN MAL LODHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have sanctioned Public Call Offices for Pali district;

(b) if so, whether the demand money for the same has been deposited; and

(c) if so, the number and locations of the Public Call Offices installed so far in Pali District and the number of those yet to be installed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) Demand money of Rs. 1000/- from three applicants of Pali City has been deposited for providing local Public Call Offices;

(c) (i) One local Public Call Office has been installed at the premises of M/s. Bhairwa Agency, Satyanarayan Marg, Pali, on 30.4.1990.

(ii) Two local Public Call offices are yet to be installed.

[English]

Action Plan to Check Illegal Entry of Pakistanis

645. SHRI BANWARI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently prepared an action plan to check illegal entry of Pakistanis into the country, particularly in Punjab and Jammu and Kashmir;

(b) if so, the details of the action plan;

(c) whether Government have started implementing the said action plan; and

(d) if so, to what extent the activities of terrorists and their illegal entry into India has been curbed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). The Border Security Force which is guarding the Indo-Pakistan border has been strengthened, more border-outposts have been established and additional observation post-towers have been constructed for watching movement of infiltrators. The BSF has also been equipped with additional vehicles for intensive patrolling and sophisticated equipments like telescopic binoculars for detection of infiltrators. Wire-fencing and flood lighting has been provided in selected sensitive areas of Punjab border. In Kashmir sector, in addition to strengthening the vigil on the border, anti-infiltration measures in depth have been taken.

(d) It is expected that these measures will check the activities of terrorists by preventing their entry into India and by checking the inflow of arms and ammunitions from across the border.

[Translation]

Implementation of IRDP and NREP In Bihar

646. SHRITEJ NARAYAN SINGH: SHRI DEVENDRA PRASAD YADAV:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount provided to Bihar by Union Government during the last two years

for the centrally sponsored schemes, Integrated Rural Development Programme and Programme for Flood Affected Areas, separately:

(b) the details of works completed and amount spent by Bihar Government on Integrated Rural Development Programme and Programme for Flood Affected Areas; and

(c) the total number of mandays cre-

ated under the National Rural Employment Programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) The amount provided to Bihar by the Union Government during last two years under Integrated Rural Development Programme and National Rural Employment Programme/Jawahar Rojgar Yojana are as under:

(Rs in lakhs)

	1988-89	1989-90
IRDP	4177.48	3789.20
NREP/JRY	6246.75	30969.53

Government of Bihar had not submitted any Memorandum seeking central assistance for flood relief.

(b) The details of works completed and amounts spent under IRDP are given below:-

	1988-89	1989-90
Amount Spent (Rs. in lakhs)	9104.66	9366.77
Total families assisted	471599	449033
No. of SC/ST families assisted	220107	217789
Women beneficiaries assisted	82630	84269

(c) 432.22 lakhs mandays under NREP in 1988-89 and 907.31 lakhs mandays under JRY in 1989-90.

Distinct Name Plates on Limited Stop DTC Buses

647 SHRITEJ NARAYAN SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the stoppages of limited stops DTC buses are determined in advance;

(b) if so, whether commuters have to face great inconvenience due to absence of proper limited stop name plates on these buses;

(c) whether it is proposed to have